

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.202  
C.P.(CAA)/58(AHM)2023  
In  
C.A.(CAA)/46(AHM)2023

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Yash Shelters Ltd  
(Transferor Co.)

Yash Innoventrures Ltd.  
(Transferee Co.)

.....Applicant

.....Respondent

**Order delivered on: 27/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant	: Mr. Pavan Godiawala, Adv.
For the Income Tax	: Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.
For the RD	: Mr. Shiv Pal Singh
For the RoC	: Ms. Rupa Sutar, Dy. Roc

**ORDER**

Heard Ld. Counsel for the applicant.

Order is reserved.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**